

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 199 OF 2017**

**Dated: 15<sup>th</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Andhra Pradesh Spinning Mills Association ..... Appellant(s)  
Versus  
Andhra Pradesh Electricity Regulatory Commission & ..... Respondent(s)  
Ors.**

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Ms. Perna Singh  
Mr. Prashant Mathur for R-2 & R-3

**ORDER**

Heard the learned counsel appearing for the Appellant for some time.

List the matter for further hearing on **30-11-2018**.

**(S. D. Dubey)  
Technical Member**

*tpd/js*

**(Justice Manjula Chellur)  
Chairperson**